

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 268/252/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.12.2017**

NAME OF THE COMPANY: Motihari Construction Pvt. Ltd.

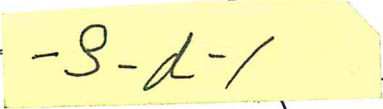
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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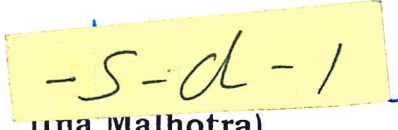
Present: Mr. Sarwar Raza and Mr. Ojasvee Gupta, Advocates for the Petitioner

ORDER

Notice to the ROC, Jaipur returnable on 23rd January, 2018. Reply be
file by the concerned ROC by the next date of hearing.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)